

5

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing & for filing additional objections	397/ 398	S. Jayvikram & 3 Others	S. Rajashekar	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. A.M. Sridharan
9990012655

Counsel for Petitioner

A.M. Sridharan
4/5/2018

2. A Murali and
Aishwarya AK

Counsel for Respondent

Heard Shri A.M. Sridharan, learned counsel for the petitioner and Shri A. Murali and Ms. Aishwarya A.K. for the respondent.

The learned counsel for respondent submitted that he do not want to file reply in the amended petition since he has already filed reply in the main petition which will hold good to the amended petition.

Post the case for final hearing on 05.06.2018.


MEMBER (J)